REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL BANGALDRE BENCH

Commercial Complex(BDA)
Indiranagar
Bangalore - 560 038

Dated: 1 - 2 - 66

APPLICATION NOS. 449 to 452 & 577 to 592/87(F)

Applicants

Indian National NGOs Association of Army Electronics Inspection & 16 Ors

V/s

The Secy, M/o Defence & 11 Ors

Respondents

To

- 1. Shri K. Ramanujam
 Chairman
 Indian National NGOs Association
 of Army Electronics Inspection
 C/o CIL, JC Nagar P.D.
 Bangalore 560 006
- Shri A.N. Mazumdar
 Foreman
 Controllerate of Inspection
 Electronics (CIL)
 JC Nagar P.O.
 Bangalore 560 006
- 3. Shri H. Prahalada Rao
 Foreman
 Controllerate of Inspection
 Power Systems (CIP)
 JC Nagar P.O.
 Bangalore 560 006
- 4. Shri M.A. Hardikar
 Foreman
 Controllerate of Inspection Radar(CIR)
 JC Nagar P.O.
 Bangalore 560 006
- 5. Shri S. Srinivasan
 Foreman
 Inspectorate of Electronics
 JC Nagar
 Bengalore 560 006

- 6. Shri S. Badrinath
 Asst. Foreman
 Controllerate of Inspection
 Electronics(CIL)
 JC Nagar P. D.
 Bangalors 560 006
- 7. Shri R. Krishnamurthy
 Asst. Foreman
 Controllerate of Inspection
 Electronics(CIL)
 JC Nagar P.O.
 Bangalere 560 006
- 8. Shri K. Narasimhamurthy
 Asst. Foreman
 Controllerate of Inspection
 Electronics (CIL)
 JC Nagar P. 0.
 Bangalere 560 006
- 9. Shri H.B. Ramanujam Asst. Foreman Inspectorate of Electronics JC Nagar Bangalors - 560 006
- 10. Shri M. Selvaraj
 Asst. Foreman
 Controllerate of Inspection
 Power Systems
 JC Nagar
 Bangalors 560 006

sought by the applicants and dismiss these applications as withdrawn by them with liberty reserved to them to approach the Supreme Court. But in the circumstances of the cases, we direct the parties to bear their own costs.

Vice-Chairman

Sd -Member (A) \\2.1.1988

bsv/Mrv.

RAMMUND Lold

CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH ***

Commercial Complex(BDA) Indiranagar Bangalore - 560 038

Dated : 13 APR 1988

11 to 27/88 REVIEW APPLICATION NOS. IN APPLICATION NOS. 449 to 452 & 577 to 592/87(F)

V/s

Applicants

Indian National NGOs Association of Army Electronics Inspection & 16 Ors

To

- Shri K. Ramanujam 1. Chairman Indian National NGOs Association of Army Electronics Inspection C/o Controllerate of Inspection Electronics (CIL) JC Nagar P. C. Bangalore - 560 006
- 2. Shri A.N. Mazumdar Foreman Controllerate of Inspection Electronics (CIL) JC Nagar P.O. Bangalore - 560 006
- 3. Shri H. Prahaladarao Foreman Controllerate of Inspection Power Systems (CIP) JC Nagar P.O. Bangalors - 560 006
- Shri M.A. Hardikar Foreman Controllerate of Inspection Radar (CIR) JC Nagar P.O. Bangalore - 560 006
- 5. Shri 5. Sriniyasan Foreman Inspectorete of Electronics JC Nagar, Sangalore - 560 006

Respondents

The Secretary, M/o Defence & 11 Ors

- 6. Shri S. Badrinath Asst.Foreman Controllerate of Inspection Electronics (CIL) JC Nagar P.O. Bangalore - 560 006
- 7. Shri R. Krishnamurthy Asst. Foreman Controllerate of Inspection Electronics (CIL) JC Nagar P.C. Bangalore - 560 006
- 8. Shri K. Narasimhamurthy Asst. Foreman Controllerate of Inspection Electronics (CIL) JC Nagar P. D. Bangalore - 560 006
- Shri H.B. Ramanujam Asst. Foreman Inspectorate of Electronics JC Nagar Bangalore - 560 006
- 10. Shri M. Selvaraj Asst. Foreman Controllerate of Inspection Power Systems (CIP) JC Nagar Bangalore - 560 006

- 11. Shri Anandathirtha
 Asst. Foreman
 Controllerate of Inspection
 Electronics (CIL)
 JC Nagar P.O.
 Bangalore 560 006
- 12. Shri J.K. Raghunathan
 Asst. Foreman
 Inspectorate of Electronics
 JC Nagar
 Bangalore 560 006
- 13. Shri G. Sadashivappa
 Asst. Foreman
 Inspectorate of Electronics
 JC Nagar
 Bangalore 560 006
- 14. Shri V.C. Gupta
 Asst. Foreman
 Controllerate of Inspection
 Electronics (CIL)
 JC Nagar
 Bangalors 560 006

- 15. Shri T.S. Ramachandra Rao
 Foreman
 Controllerate of Inspection
 Electronics (CIL)
 JC Nagar
 Bangalors 560 006
- 16. Shri J.V. Chadrashekara Rao Foreman Controllerate of Inspection Electronics (CIL)
 JC Nagar Bangalore 560 006
- 17. Shri K. Nanjundappa
 Foreman
 Controllerate of Inspection
 Power Systems (CIP)
 JC Nagar
 Bangalore 560 006

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER passed by this Tribunal in the above said applications on 22-3-88.

Encl : As above

DEPUTY REGISTRAR
(JUDICIAL)

CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE

DATED THIS THE 22ND DAY OF MARCH, 1988

Hon'ble Shri Justice K.S. Puttaswamy, Vice-Chairman and · Hon'ble Shri L.H.A. Rego, Member (A)

REVIEW APPLICATION NOS. 11 TO 27/1988				
1.	Indian National NGOs Association			
. •	of Army Electronics Inspection C/o CIL, Bangalore	• • •	Applicant in R.A. No.11/88	
2.	A.N. Mazumdar, Foreman CIL, JC Nagar, Bangalore.	•••	Applicant in R.A. No.12/88	
3.	H. Prahaladarao, Foreman CIP, JC Nagar, Bangalore.	•••	Applicant in R.A. No.13/88	
4.	M.A. Hardikar, Foreman, CIR, JC Nagar, Bangalore.	• • •	Applicant in R.A. No. 14/88	
5.	S. Srinivasan, Foreman, Inspectorate of Electronics, JC Nagar, Bangalore.	•••	Applicant in R.A. No.15/88	
6.	S. Badrinath, Asst. Foreman, CIL, JC Nagar, Bangalore.	•••	Applicant in R.A. No.16/88	
7.	R. Krishnamurthy, Asst. Foreman, CIL, JC Nagar, Bangalore.	• • •	Applicant in R.A. No.17/88	
8.	K. Narasimhamurthy, Asst. Foreman, CIL, JC Nagar, Bangalore.	•••	Applicant in R.A. No.18/88	
9.	HB Ramanujam, Asst. Foreman, Inspectorate of Electronics, JC Nagar, Bangalore.	•••	Applicant in R.A. No.19/88.	
	M. Selvaraj, Asst. Foreman, CIP, JC Nagar, Bangalore.	•••	Applicant in R.A. No.20/88	
71.	Anandathirtha, Asst. Foreman, CIL, JC Nagar, Bangalore.	•••	Applicant in R.A. No.21/88	
112.	J.K. Raghunathan, Asst. Foreman, I of L, JC Nagar, Bangalore.	•••	Applicant in R.A. No.22/88	
13.	G. Sadashivappa, Asst. Foreman, I of L, JC Nagar, Bangalore.	•••	Applicant in R.A. No.23/88	

Applicant in

R.A. No.24/88

Applicant in

R.A. No.25/88

V.C. Gupta, Assistant Foreman,

T.S. Ramadhandra Rao, Foreman,

CIL, JC Nagar, Bangalore.

CIL, JC Nagar, Bangalore.

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- J.V. Chandrashekara Rao, Foreman, CIL, JC Nagar, Bangalore.
 - R.A. No.26/88

 Applicant in R.A. No.27/88

Applicant in

17. K. Nanjundappa, Foreman CIP, JC Nagar, Bangalore.

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- Union of India, represented by the Secretary, Ministry of Defence, New Delhi.
- The Director General of Inspection Department of Defence Production, M/o Defence (DGI), Room No.234, South Block, DHQ PO New Delhi.
- The Controller,
 CIL, JC Nagar PO,
 Bangalore.
- PT Gee Veryhese, Foreman, CIR, JC Nagar, Bangalore.
- 5. T.V. Venugopala Iyer, Foreman CIP, JC Nagar, Bangalore.
- 6. N.A. Ramaprasad Narayan, Foreman CIL, JC Nagar, Bangalore.
 - S. Rajaratnam, Asst. Foreman, I of L, R.K. Puram PO. Secunderabad.
 - ¥S. Jagannatharao, Asst. Foreman, CIR, JC Nagar, Bangalore.
 - N. Paul Pandian, Asst. Foreman, CIS, Secunderabad.
- L. Upendranath Goud, Asst. Foreman, CIS, Secunderabad.
- 11. S.C. Patel, Asst. Foreman, I of L, C/o. GCF, Jabalpur.
- 12. T. Somashekara, Foreman, CIL, JC Nagar, Bangalore.

Common Respondents.

These applications having come up for hearing to-day, Vice-Chairman made the following:

ORDER

In these applications made under Section 22(3)(f) of the Administrative Tribunals Act, 1985 ('the Act') the applicants have sought for a review of our order dated 21.1.1988 dismissing their A.Nos. 449 to 452 and 577 to 592 of 1987.



- 2. Shri K. Ramanujam, Chairman of the Indian National NGOs Association, Army Electronics Inspection, Bangalore, who is representing the applicants as before submits that the applicants had withdrawn their earlier applications under a bonafide mistake and that they are unable to approach the Hon'ble Supreme Court under Article 32 of the Constitution and on those grounds we must review our earlier order, restore the applications to their original file and determine them on merits.
- 3. We dismissed A.Nos. 449 to 452 and 577 to 592 of 1987 on the ground that the applicants themselves sought our permission to withdraw them with liberty reserved to approach the Supreme Court.
- 4. We will even assume that everyone of the grounds stated by Shri Ramanujam are correct. Even then also, all of them will not constitute a mistake or an error apparent on the face of the record or a case of discovery of a new and important matter or evidence that was not within the knowledge of the applicants to justify a review

Procedure applicable for a review under Section 22 (3) (f) of the Act. We find no grounds to review our earlier order.

TRUE COPY

5. On the foregoing discussion, we hold that these review applications are liable to be rejected. We, there-

DEPUTY REGISTRAR (JDL) reject these applications at the admission stage, CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORFithout notices to the respondents.

Por United Sdl-13/2 VICE = CHAIRMAN 22/37

Sd/.

MEMBER (A) 122.3.88

CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE

DATED THIS THE 21ST DAY OF JANUARY, 1988.

Present:

Hon'ble Shri Justice K.S. Puttaswamy, Vice-Chairman and Hon'ble Shri L.H.A. Rego, Member (A)

APPLICATION NOS. 449 TO 452 & 577 TO 592/87

1.	Indian National NGOs Association of Army Electronics Inspection C/o CIL, Bangalore-6.	•••	Common applicant A.Nos.449 tp 452/87.
2.	A.N. Mazumdar, Foreman, CIL, JC Nagar, Bangalore.	.• • •	Applicant in A.No. 577/87.
3.	H. Prahaladarao, Foreman, CIP, JC Nagar, Bangalore.	•••	Applicant in A.No. 578/87.
4.	M.A. Hardikar, Foreman CIR, JC Nagar, Bangalore.	•••	Applicant in A.No. 579/87.
5.	S. Srinivasan, Foreman, Inspectorate of Electronics, J.C. Nagar, Bangalore.	•••	Applicant in A.No. 580/87.
6.	S. Badrinath, Asst. Foreman, CIL, JC Nagar, Bangalore.	•••	Applicant in A.No. 581/87.
7.	R. Krishnamurthy, Asst. Foreman, CIL, JC Nagar, Bangalore.	•••	Applicant in A.No. 582/87.
8.	K. Narasimhamurthy, Asst. Foreman, CIL, JC Nagar, Bangalore.	•••	Applicant in A.No. 583/87.
9.	H.B. Ramanujam, Asst. Foreman, Inspectorate of Electronics, JC Nagar, Bangalore.	•••	Applicant in A.No. 584/87.
10.	M. Selvaraj, Asst. Foreman, CIP, JC Nagar, Bangalore.	•••	Applicant in A.No. 585/87.
11.	Anandathirtha, Asst. Foreman, CIL, JC Nagar, Bangalore.	•••	Applicant in A.No. 586/87.
12.	J.K. Raghunathan, Asst. Foreman, I of L, JC Nagar, Bangalore.	•••	Applicant in A.No. 587/87.
A3.	G. Sadashivappa, Asst. Foreman, I of L, JC Nagar, Bangalore.	•••	Applicant in A.No. 588/87.

Applicant in A.No. 589/87.

Applicant in

A.No. 590/87.

14. V.C. Gupta, Asst. Foreman,

CIL, JC Nagar, Bangalore.

15. T.S. Ramachandra Rao, Foreman,

Controllerate of Inspection Electronics, JC Nagar, Bangalore.

16. J.V. Chandrashekara Rao, Foreman, Controllerate of Inspection Electronics, JC Nagar, Bangalore.

... Applicant in A.No. 591/87.

17. K. Nanjundappa, Foreman, Controllerate of Inspection Power Systems, JC Nagar, Bangalore.

Application in A.No. 592/87.

V .

- Union of India, represented by the Secretary, Ministry of Defence, New Delhi.
- The Director General of Inspection Department of Defence Production, Mihistry of Defence (DGI) Room No. 234, South Block, DHQ PO, New Delhi.
- The Controller, Controllerate of Inspection Electronics, JC Nagar PO, Bangalore.
- P.T. Gee Verghese, Foreman, CIR, JC Nagar, Bangalore.
- T.V. Venugopala Iyer, Foreman, CIP, JC Nagar, Bangalore.
- N.A. Ramaprasad Narayan, Foreman,
 CIL, JC Nagar, Bangalore.
- S. Rajarathanam, Asst. Foreman, Inspectorate of Electronics, RK Puram PD, Secunderabad.
- 8. Y.S. Jagannatharao, Asst. Foreman CIR, JC Nagar, Bangalore.
- N. Paul Pandian, Asst. Foreman, CIS, Secunderabad.

Common respondents in the above applications.

Respondent No.4 in A.Nos449 & 590 to 592/87.

Respondent No.5 in A.Nos.449 & 590 to 592/87 & respondent No.4 in A.Nos. 452 & 577 to 580/87.

Respondent No.6 in A.No.449 & 590 to 592/87 & respondent No 5 in A.Nos.452 & 577 to 580/87

Respondent No.4 in A.Nos.450 & 585 to 589/87

Respondent No.4 in A.Nos.451 & 581 to 584/87.

Respondent No.5 in A.Nos.451 & 581 to 584/87.